

ARCHANA SOFTWARE LIMITED

(FORMERLY KNOWN AS SSL FINANCE LIMITED)

Registered Office: Land Marvel Nest, First Floor, No. 3, First Main Road, Indira Nagar, Chennai - 600 020, Tamil Nadu,
Tel: + 91 44 64555955, Fax No.: +91 44 24405166, E-mail: archanainvestors@gmail.com, Website: www.archanasoftware.com

Open Offer for acquisition of 1,577,342 Equity Shares from Shareholders of **Archana Software Limited** (herein after referred to as the **"Target Company"** or **"TC"** or **"ASL"**) by Mr. Vasanth Kumar Sundaravadivelu (herein after referred to as **"Acquirer"**).

This Post Offer Advertisement is being issued by Birla Capital and Financial Services Limited (**"BCFSL"** or **Manager to the Offer**), on behalf of Mr. Vasanth Kumar Sundaravadivelu, in connection with the offer made by him, in compliance with Regulation 18 (12) of the SEBI (SAST) Regulations, 2011. The Detailed Public Statement (**"DPS"**) with respect to the aforementioned offer was made on February 22, 2013 (Friday) in the The Financial Express (English-All Editions), Jansatta (Hindi-All Editions), Navshakti (Marathi-Mumbai Edition) and Makkal Kural (Tamil -Chennai Edition).

1. Name of the Target Company : Archana Software Limited (Formerly Known As SSL Finance Limited)
2. Name of the Acquirer(s) and PAC : Acquirer's Name: Mr. Vasanth Kumar Sundaravadivelu
PAC: NIL
3. Name of the Manager to the Offer : Birla Capital and Financial Services Limited
4. Name of the Registrar to the Offer : Sharex Dynamic (India) Private Limited
5. Offer Details
 - a. **Date of Opening of the Offer** : **Friday, April 12, 2013**
 - b. **Date of Closure of the Offer** : **Monday, April 29, 2013**
6. Date of Payment of Consideration : Payment of consideration to all shareholders will be completed on or before Tuesday, May 14, 2013.
7. Details of Acquisition

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	₹2.00 per share payable in cash		₹2.00 per share payable in cash	
7.2	Aggregate number of shares tendered	1,577,342 shares		45,800 shares	
7.3	Aggregate number of shares accepted	1,577,342 shares		45,800 shares	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 3,154,684		₹ 91, 600	
7.5	Shareholding of the Acquirer before Agreements / Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Acquired by way of Agreements/SPA				
	● Number	1,285,470 shares		1,285,470 shares	
	● % of Fully Diluted Equity Share Capital	21.19%		21.19%	
7.7	Shares Acquired by way of Open Offer				
	● Number	1,577,342 shares		45,800 shares	
	● % of Fully Diluted Equity Share Capital	26%		0.75%	
7.8	Shares acquired after Detailed Public Statement				
	● Number	NIL		NIL	
	● Price of the shares acquired	NIL		NIL	
	● % of Fully Diluted Equity Share Capital	NIL		NIL	
7.9	Post offer share holding of Acquirers				
	● Number	2,862,812 shares		1,331,270 shares	
	● % of Fully Diluted Equity Share Capital	47.19%		21.94%	
7.10	Pre & Post offer shareholding of the Public	Pre- Open Offer	Post- Open Offer	Pre- Open Offer	Post- Open Offer
	● Number	4,781,230	3,203,888	4,781,230	4,735,430
	● % of Fully Diluted Equity Share Capital	78.81%	52.81%	78.81%	78.06%

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI & BSE and the registered office of the Target Company.

10. The terms used in this Advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated March 30, 2013

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER:



BIRLA CAPS

BIRLA CAPITAL AND FINANCIAL SERVICES LIMITED

SEBI Registration No.: INM000011567

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E-mail: sushanth@birlacaps.com; Website: www.birlacaps.com

Contact Person: **Mr. Sushanth Alva.**